## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/510/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: VEESONS ENERGY SYSTEMS PVT LTD

**UNDER SECTION** 

: 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

MR. ARVINDH PANDIAN SR VOUNCEL,

FOR AWANT MERATHIA

Coursel for Applicant

2. MR. E. OMPRAKASH. Counsel tol Senior Counsel Relpondent. I/B. V.M. KARTHIK.

Ramalingam 2 Associated -

## **ORDER**

Counsels for both the parties are present and made the final submissions. However, both the Counsels submitted that time be given for filing written submissions. At request, time is enlarged. Put up on 18.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk